

Shri Datar: This is a departmental committee for finding out to what extent there is economy.

Shri Harish Chandra Mathur: You are just trying to effect economy in the Delhi Administration and the personnel of the Committee is the Chief Commissioner, Finance Secretary, etc. There is no independent person on this Committee who would really be able to take a detached view.

Shri Datar: The officers also can be expected to take a detached view.

Shri Harish Chandra Mathur: Is it the contention of the hon. Minister that the officers will take a detached view in regard to their own retrenchment?

Shri Datar: They have been intimated the general policy of the Government by the Government of India that there ought to be proper economy wherever it is practicable. On those lines this board has been working. If it is found that any further action on the part of the Government of India is necessary, we shall take it.

Research and Development Department

*112. **Shri N. R. Munisamy:** Will the Minister of Defence be pleased to state:

(a) the scope and functions of the separate Research and Development Department that has been set up in the Ministry of Defence with effect from the 1st January, 1958; and

(b) the reasons for setting up this Department?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) The scope and functions of this Department envisage research, design and development in the field of weapons and equipment for the three services with emphasis on self-sufficiency and economy.

It is hoped that the work of the department and the results achieved

will provide a scientific approach to the problems connected with equipment programme of the Armed Forces and encourage closer relationship between the soldier and the scientist.

(b) The reasons are as stated in (a).

Shri N. R. Munisamy: May I know whether the setting up of this research and development department is essentially different and distinctive from the Defence Science Organisation and the Technical Development Organisations? If not, how far is it going to integrate scientific and military thinking on defence matters? Can he throw some light on this?

Shri Raghuramaiah: This involves separation of the Department of Research and Development from Inspection. Till the reorganisation, all the three are under the Controller General, Defence Production. The idea is to separate research and development.

Shri N. R. Munisamy: May I know whether the responsibility of the scientific adviser who is giving advice on all military matters to the Defence Minister's Committee is in any way to be diverted or distributed or minimised? Is this being considered by the Government?

Shri Raghuramaiah: He is the head of the new department.

Shrimati Renuka Ray: May I know whether the Planning Commission has a similar department or section and if so, how these two are being correlated?

Shri Raghuramaiah: I have no personal knowledge of it. If a question is put, I shall give this information.

Shrimati Renuka Ray: Do I presume that the Ministry is unaware as to whether the Planning Commission has a department dealing with the same matter?

Shri Raghuramaiah: All that I submitted was this. If a specific question is put, I shall gather all the material and place it before the House.

Shri Supakar: I want to know how the functioning of this department will differ from the T.D.E and the DSO. That question has not been specifically answered.

Shri Raghuramalah: I have explained that. Before the new set-up, research, development and inspection were under the Controller General of Defence Production. Now, with this bifurcation, research and development are put under this new department of which there is a separate head so that the Controller General of Production is left with the work of production and inspection.

स्पूतनिक

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*११३ { श्री भक्त दर्शन :
श्री स० च० सामन्त :

क्या शिक्षा और वैज्ञानिक गवेषणा मंत्री २० दिसम्बर, १९५७ के तारकिक प्रश्न मग्या १८०३-क के उत्तर के सम्बन्ध में यह बताने की वृथा करेगी कि .

(क) क्या प्राफेसर एम० एम० बैकर ने रूस की अपनी यात्रा में लौटने के बाद रूसी स्पूतनिको के बारे में भारत सरकार को कोई रिपोर्ट दी है , और

(ख) यदि हा, तो क्या उस रिपोर्ट की एक प्रति समा-पटल पर रखी जायेगी ?

शिक्षा और वैज्ञानिक गवेषणा जयन्त्री (श्री स० मो० बाल) . (क) जी नहीं । हम सम्बन्ध में कोई विवरण नहीं मागा गया ।

(ख) प्रश्न ही नहीं उठता ।

Shri M. M. Das: I shall read the English answer also.

(a) No, Sir. No such report was called for.

(b) Does not arise.

श्री भक्त दर्शन : श्रीमन्, पिछली बार इस प्रश्न का उत्तर देते हुए माननीय मंत्री ने स्वयं यह कहा था :

He secured some general information about Sputnik II in his conversation with the Soviet scientist.

उन्होंने जो वहाँ बातचीत की, मैं जानना चाहता हूँ कि उसके आधार पर उन्होंने क्या कोई सरकार को सूचना दी है ?

Shri M. M. Das: No Sir.

Mr. Speaker: The answer has been given. Once it has been given, what is the meaning of asking for the same answer?

श्री भक्त दर्शन : मैं यह जानना चाहता हूँ कि उन्होंने वहाँ जो वैज्ञानिकों के साथ मैं बातें की, उनके आधार पर उन्होंने जो कुछ जानकारी प्राप्त की है, क्या उसके बारे में कोई प्रकाश डाला जा सकता है ?

Shri M. M. Das: No, Sir. We have not received any information.

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि अमरीका और रूस द्वारा जो स्पूतनिक छोड़े गये हैं, उनका अध्ययन आपकी विज्ञान-शालाओं में हुआ है कि नहीं ?

Shri M. M. Das: These things are closely guarded secrets and we have not made any attempt. The Government organisations and research institutions have not made any attempt to go deep into the matter.

Shri Gajendra Prasad Sinha: It is an important question and I want to ask one question.

Mr. Speaker: We go to the next question.

Law Commission

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*114. { Shri D. C. Sharma:
Shri Ram Krishan:

Will the Minister of Law be pleased to refer to the statement of work done by Law Commission as laid on